



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building),
9,CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 19.12.2023

NOTICE

Please take notice that the matters listed in the Court-III on 20.12.2023 will be taken up **after rising of Chennai Bench (10:30 AM).**

Further, the matters listed in the Court – II will be taken up after rising of Court – III **(After rising of Chennai Bench assembled at 10:30 AM).**

The Bench notified for Chennai Bench at 10:30 AM & Court – IV at 02:00 PM on 20.12.2023 is re-constituted. Composition of the re-constituted Bench shall be as under.

Chennai Bench (10:30 AM)

- 1. Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial)**
- 2. Hon'ble Mrs. Shreesha Merla, Member (Technical)**

Court - IV (02:00 PM)

- 1. Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial)**
- 2. Hon Hon'ble Mr. Naresh Salecha, Member (Technical)**

By order of Hon'ble Chairperson

-Sd/-

Registrar